## Customs, Excise & Service Tax Appellate Tribunal West Zonal Bench At Ahmedabad

REGIONAL BENCH- COURT NO. 1

## CUSTOMS Appeal No. 311 of 2012-DB

(Arising out of OIO-10/COMMR/ICD-SABARMATI/DASHRATH/2012 Dated-18.09.2012 passed by Commissioner of Customs -AHMEDABAD)

**RAMESH K GIDWANI** 

.....Appellant

DIRECTOR OF KIRAN TEXFAB MARKET, 315, KAMDHENU MARKET, NEAR FIRE STATION, PANCHKUWA, AHMEDABAD-GUJARAT

**VERSUS** 

C.C.,-AHMEDABAD

.....Respondent

CUSTOM HOUSE, NEAR ALL INDIA RADIO NAVRANGPURA, AHMEDABAD, GUJARAT

## **APPEARANCE:**

None appeared for the Appellant Ms. Bina D. Jani, Superintendent (Authorized Representative) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING:17.04.2023 DATE OF DECISION:17.04.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 310 of 2012.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)

Neha